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IN CHAMBERS

ITEM NO.20

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 4-6 IN CIVIL APPEAL NO(s). 9142-9144 OF 2010

RAM SIROMANI TRIPATHI AND ORS.

Appellant (s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

(With appln(s) for deletion of the name of respondent Nos. 4-16 in
CA 9142/2010, R.Nos. 4 to 7 in CA 9143/2010 and R.No.4 in CA
9144/2010 from the array of parties and with office report)

Date: 02/03/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s) Mr. K.L. Janjani, Adv.

For Respondent(s) Mr. Ameet Singh, Adv.
Ms. Pareena Swarup, Adv.
Mr. Shekhar Raj Sharma, Adv.
Mr. Anuvrat Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Applications have been filed for deleting the
names of respondent Nos. 4-16 in C.A.No. 9142/2010, 4-7
in CA No. 9143/2010 and Respondent No.4 in CA No.
9144/2010.

Let the names of aforesaid respondents be deleted
at the risk of the appellants.

[SUMAN WADHWA]
COURT MASTER

[VINOD KULVI]
COURT MASTER